## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 74(MAH)/2010

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: M/s. M C Chemicals Pvt. Ltd. V/s. M/s. Beharam Chemicals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1) 1	Naziya Khan Br Wadia Ghandyf Respondent no. 2 to	Advocate	Naziyakhan
Su	AND HUBITABEATA LANGERIAN Petitione 1 ~ 2	Ashwart 1	Shell
3) A	rchan Shah Lespondent: 16 hajani f	Advocate 7	Made

## **Order**

## TCP No.74/397-398/CLB/MB/MAH/2010

The Petitioner Counsel submits that he has already effected substitute services against the legal heirs of deceased R3 by publishing Notices in two newspapers one in English in "Free Press Journal" and another in vernacular language in "Nav Shakti" dated 6.12.2016. Today none present on behalf of legal heirs of R3, thereby the legal heirs of R3 are called absent and set this case ex-parte against the proposed R3A & R3B.

At request of the parties, list this matter for final hearing on 21.2.2017.

Sd/-B.S.V. PRAKĀSH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)

on 21.2.2017.

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